

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-898(ND)/2018

CORAM:

PRESENT: MR. L. N. GUPTA
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.12.2019

NAME OF THE COMPANY: M/s. M+R Logistics (India) Pvt. Ltd. V/s. M/s. The Indure Pvt. Ltd.

SECTION: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: None

ORDER

CA 1678/2019 has been filed by the petitioner praying for release of this matter and be assigned to another Bench. Since one of the earlier Member has retired. Be listed before the Ld. Registrar for appropriate orders.

—Sd—

(L. N. Gupta)
Member (T)

—Sd—

(Ina Malhotra)
Member (J)